

DETAILED PUBLIC STATEMENT IN ACCORDANCE WITH THE PROVISIONS OF REGULATIONS 13(4), 14(3), AND 16(2) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED.

TO THE PUBLIC SHAREHOLDERS OF AYOKI MERCHANTS LIMITED

Corporate Identification Number: L17200MH1859PL003472 Registered Office: Laxmi Commercial Complex, Room No. 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, Maharashtra, India. Contact Number: +91-22-2616379, Email Address: ayokimerc@ayokimerc.com, Website: www.ayokimerc.com

Open Offer for acquisition of up to 1,47,000 (One Lakh Forty-Seven Thousand) Equity Shares, representing 60% (Sixty) Percent of the Voting Share Capital of Ayoki Merchants Limited, at an offer price of Rs.10.00/- (Rupees Ten Only) per Equity Share, to the Public Shareholders of the Target Company, by Mr. Yatin Sanjay Gupta (Acquirer 1), Mrs. Sheetal Mandar Bhalerao (Acquirer 2), M/s. Wardzware Limited and Ayoki Merchants Private Limited (Acquirer 3) and M/s. Wardzware Medicines Private Limited (Acquirer 4) (hereinafter collectively referred to as 'Acquirers') pursuant to and in compliance with the provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011, as amended.

This Detailed Public Statement is being issued pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011, as amended. The Target Company is Ayoki Merchants Limited, a company incorporated in India under the Companies Act, 2013, with its registered office at Plot No. 10, Sector 10, Gurgaon, Haryana. The Target Company is engaged in the business of manufacturing and marketing of pharmaceutical products. The Acquirers are Mr. Yatin Sanjay Gupta, Mrs. Sheetal Mandar Bhalerao, M/s. Wardzware Limited, and M/s. Wardzware Medicines Private Limited. The Acquirers are seeking to acquire up to 1,47,000 Equity Shares of the Target Company at an offer price of Rs.10.00/- per Equity Share.

Table with 2 columns: Particulars and Unaudited and Certified Financial Information for the periods ending 28th Feb 2023, 31st Mar 2023, and 30th Sep 2022. Rows include Total Revenue, Profit before tax, Profit after tax, and Earnings per share.

1. The Acquirers are Mr. Yatin Sanjay Gupta, Mrs. Sheetal Mandar Bhalerao, M/s. Wardzware Limited, and M/s. Wardzware Medicines Private Limited. 2. The Target Company is Ayoki Merchants Limited, a company incorporated in India under the Companies Act, 2013, with its registered office at Plot No. 10, Sector 10, Gurgaon, Haryana. 3. The Acquirers are seeking to acquire up to 1,47,000 Equity Shares of the Target Company at an offer price of Rs.10.00/- per Equity Share.

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4. The Acquirers are Mr. Yatin Sanjay Gupta, Mrs. Sheetal Mandar Bhalerao, M/s. Wardzware Limited, and M/s. Wardzware Medicines Private Limited. 5. The Target Company is Ayoki Merchants Limited, a company incorporated in India under the Companies Act, 2013, with its registered office at Plot No. 10, Sector 10, Gurgaon, Haryana. 6. The Acquirers are seeking to acquire up to 1,47,000 Equity Shares of the Target Company at an offer price of Rs.10.00/- per Equity Share.

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7. The Acquirers are Mr. Yatin Sanjay Gupta, Mrs. Sheetal Mandar Bhalerao, M/s. Wardzware Limited, and M/s. Wardzware Medicines Private Limited. 8. The Target Company is Ayoki Merchants Limited, a company incorporated in India under the Companies Act, 2013, with its registered office at Plot No. 10, Sector 10, Gurgaon, Haryana. 9. The Acquirers are seeking to acquire up to 1,47,000 Equity Shares of the Target Company at an offer price of Rs.10.00/- per Equity Share.

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10. The Acquirers are Mr. Yatin Sanjay Gupta, Mrs. Sheetal Mandar Bhalerao, M/s. Wardzware Limited, and M/s. Wardzware Medicines Private Limited. 11. The Target Company is Ayoki Merchants Limited, a company incorporated in India under the Companies Act, 2013, with its registered office at Plot No. 10, Sector 10, Gurgaon, Haryana. 12. The Acquirers are seeking to acquire up to 1,47,000 Equity Shares of the Target Company at an offer price of Rs.10.00/- per Equity Share.

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